

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 765/Confdl./2017
II-3-1/2017

Bilaspur, dated the 12 April, 2017

The following Civil Judges Class-II as mentioned in Column no. (2) of the table below are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s): -

TABLE

S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri Vivek Netam, XV Civil Judge Class-II	Raipur	Rajim	Raipur	Civil Judge Class-II
2.	Shri Dilli Singh Baghel, I Civil Judge Class-II	Bilaspur	Nava-garh	Janjgir-Champa	Civil Judge Class-II
3.	Smt. Kanchan Lata Achala, VI Addl. Judge to the Court of I Civil Judge Class-II	Raipur	Tilda	Raipur	Civil Judge Class-II
4.	Ku. Mrinalini Katulkar, I Civil Judge Class-II	Jagdal-pur	Mungeli	Mungeli	Civil Judge Class-II
5.	Shri Girish Pal Singh, II Civil Judge Class-II	Raigarh	Dongar-garh	Rajnand-gaon	Civil Judge Class-II
6.	Shri Ramesh Kumar Chauhan, Civil Judge Class-II	Korba	Rajnand-gaon	Rajnand-gaon	I Civil Judge Class-II
7.	Ku. Deepa Suchita Tirkey, VI Civil Judge Class-II	Bilaspur	Takhat-pur	Bilaspur	Civil Judge Class-II
8.	Ku. Suman Dhruv, II Civil Judge Class-II	Beme-tara	Chhui-khadan	Rajnand-gaon	Civil Judge Class-II

BY ORDER OF THE HIGH COURT

(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL

Contd. 2/-

Endt. No. 766 /Confdl./2017
II-3-1/2017

Bilaspur, dated the 12 April, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerization), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (16)
 - i) Shri Vivek Netam, XV Civil Judge Class-II, Raipur,
 - ii) Shri Dilli Singh Baghel, I Civil Judge Class-II, Bilaspur,
 - iii) Smt. Kanchan Lata Achala, VI Addl. Judge to the Court of I Civil Judge Class-II, Raipur,
 - iv) Ku. Mrinalini Katulkar, I Civil Judge Class-II, Jagdalpur,
 - v) Shri Girish Pal Singh, II Civil Judge Class-II, Raigarh,
 - vi) Shri Ramesh Kumar Chauhan, Civil Judge Class-II, Korba,
 - vii) Ku. Deepa Suchita Tirkey, VI Civil Judge Class-II, Bilaspur,
 - viii) Ku. Suman Dhruv, II Civil Judge Class-II, Bemetera

for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 27th April, 2017.

- (17) District & Sessions Judge, Bastar at Jagdalpur/ Bemetera/ Bilaspur/ Korba/ Raigarh/ Raipur for information. He/She is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.

Contd...3/-

(3)

- (18) District & Sessions Judge, Balod/Baloda-Bazar/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Mahasamund/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur/ Uttar Bastar (Kanker) for information.
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(ARVIND SINGH CHANDEL)
REGISTRAR GENERAL